GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

STARRED QUESTION NO:549
ANSWERED ON:15.05.2012
ASSISTANCE TO NAXAL AFFECTED STATES
Jawale Shri Haribhau Madhav;Pandey Saroj

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of the assistance provided on security and development fronts to the States to deal with the naxal problem during the last three years, State-wise;
- (b) whether incidents of naxal violence has decreased in these States after the said assistance and if so, the details thereof;
- (c) whether the Government proposes to increase the said amount in order to deal with the naxalites in a more effective manner and if so, the details thereof; and
- (d) if not, the action plan formulated by the Government to deal with such situation?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NUMBER 549 FOR 15.05.2012

(a) to (d): The Government's approach is to deal with Left Wing Extremism in a holistic manner, in the areas of security, development, enforcing rights of local communities, improvement in governance and public perception management. However, 'Police' and 'Public Order' being State subjects, action on maintenance of law and order lies primarily in the domain of the State Governments concerned. The Central Government monitors the situation closely and supplements and coordinates their efforts in several ways. The underlying philosophy is to enhance the capacity of the State Governments to tackle the LWE menace in a concerted manner. On the security front, the Central Government has deployed 78 Bns of Central Armed Police Forces (CAPFs) to assist the State Forces to deal with the problem of Left Wing Extremism (LWE). The Central Government also provides assistance to the States in capacity building through schemes like the Security Related Expenditure (SRE) Scheme, the Special Infrastructure Scheme (SIS) in Left Wing Extremism affected States and the Scheme for Construction/ Strengthening of 400 Fortified Police Stations in LWE affected districts. The Central Government has also assisted the States in setting up Counter Insurgency and Anti Terrorist (CIAT) Schools and raising India Reserve (IR) Bns. Helicopters are also provided for certain tasks. The State-wise details of funds released during the last three years under the SRE Scheme, the SIS Scheme and the Scheme for Construction/ Strengthening of 400 Fortified Police Stations are given at Annexure I, Annexure II and Annexure III respectively. On the development front, in addition to various development programmes/flagship schemes being implemented throughout the country, the Planning Commission is implementing the Integrated Action Plan (IAP) in 78 Selected Tribal and Backward Districts, inter alia, including 69 LWE affected districts, for accelerated development of the affected areas. A sum of Rs 25 crore and Rs 30 crore was released to 60 districts during the financial years 2010-11 and 2011-12 respectively. This Scheme was extended to 18 more LWE affected Districts w.e.f. 07.12.2011, taking the total coverage to 78 Districts. The nature of works taken up under the IAP includes public infrastructure and services which create a perceptible impact on the ground and among the local communities. The State-wise detail of allocation/ expenditure in these IAP Districts during 2010-11 and 2011-12 is given at Annexure IV. Statement

The Planning Commission, through a Management Information System (MIS), has been monitoring the implementation of important development programmes/flagship schemes in the IAP districts and also reviewing the progress through Video Conferences.

The Central Government has constituted an Empowered Group of Officers under the chairpersonship of Secretary, Planning Commission to over-ride or modify existing instructions on implementation of various development programmes and flagship schemes, having regard to the local needs and conditions in the Left Wing Extremism affected areas for accelerated development.

The Central Government has also approved a Road Requirement Plan-I (RRP-I) in February 2009 for development of 5477 kms. roads in 34 most LWE affected districts in 8 States at an estimated cost of Rs 7300 crore. Implementation of the Scheme is underway.

The Government has enacted the Scheduled Tribes and other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 to recognize and vest the forest rights and occupation in forest land in forest dwelling scheduled tribes and other traditional forest dwellers, who have been residing in such forests for generations, but whose rights could not be recorded. The Rules have been

notified on 01.01.2008. Special attention is paid towards the implementation of this Act by the States, so that its aims and objects are fully achieved.

It is the belief of the Government of India that through a combination of calibrated police action and development/ other measures discussed above, the LWE problem can be contained in the long run.